

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-105/2001/12041 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the 19th December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/428/E, dtd. 18.12.2024
Your letter No. SPL/CBI-3/35/CL(O)/433/E, dtd. 18.12.2024

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.12.2024, along with station leave permission from the morning of 22.12.2024 till the morning of 24.12.2024 as well as casual leave on 30.12.2024, along with station leave permission from the morning of 28.12.2024 till the morning of 31.12.2024** has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, and in his absence, any other senior most Judicial Officer shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-105/2001/12042-12044 /A, dated

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]